

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.07.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 309 of 2021	NTPC Ltd. Vs. Ram Ratan Modi, Liquidator of DC Industrial Plant Services Pvt. Ltd.	Ekta Bhasin	Mohd. Azeem Khan

For Directions

2.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury
3.	Competition App. (AT) No. 14 of 2020	Alkem Laboratories Ltd & Ors. Vs. Competition Commission of India & Ors. With	Aman Singh Baroka	Samapika Biswal Manmeet Arora-R1 Riddhiman Chatterji-R2 Nakul Mohta
4.	Competition App. (AT) No.16 of 2020	Macleods Pharmaceuticals Ltd. Vs. Competition Commission of India & Ors. With	Rishad A. Chowdhury	Manmeet Arora-R1 Raunak Bhattacharjee-R2 T. Sundar Ramanathan-R3 Archana Sahadeva-R12 Mohit Prasad
5.	Competition App. (AT) No. 21 of 2020	Rajendra Agarwal Vs. Competition Commission of India & Ors. With	Archana Sahadeva	Manmeet Arora-R1 Madhurika Ray-R3 T. Sundar Ramanathan-R4 Mohit Prasad-R9 Bharat Monga-R10
6.	Competition App. (AT) No. 23 of 2020	Rajeev Mishra Vs. Competition Commission of India & Ors.	Ishaan Chakrabarti	Manmeet Arora-R1 Madhurika Ray-R3 Mohit Prasad-R8 Bharat Monga-R9 Archana Sahadeva-R12

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 492 of 2021	Wave Megacity Centre Pvt. Ltd. Vs. --	Hardeep Sachdeva	
8.	Comp. App. (AT) (Ins) No. 493 of 2021	Amit Chandrashekhar Poddar Vs. Adroit Pharmaceuticals Pvt. Ltd. & Anr.	Rajendra Beniwal	
9.	Comp. App. (AT) (Ins) No. 495 of 2021	Vrinda Sarawgi & Anr. Vs. Pooja Bahry & Anr.	Milan Singh Negi	
10.	Comp. App. (AT) (Ins) No. 496 of 2021	Bipin Vazirani Vs. Pebble Bay Developers Pvt. Ltd.	Siddhesh Kotwal	
11.	Comp. App. (AT) (Ins) No. 503 of 2021	Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors.	Chaitanya B. Nikte	
12.	Comp. App. (AT) (Ins) No. 505 of 2021	IFCI Ltd. Vs. Videocon Industries Ltd. & Ors.	Perth Bhatia	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors.	Raveena Rai	Vicky Dang-R2 Atul Sharma-R2, R3 & R4
14.	Comp. App. (AT) (Ins) No. 184 of 2021	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. With	Rajesh Kumar	Rahul Kumar-R1
15.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr.	Rajesh Kumar	Rahul Kumar-R1 Swati Khanna

For Hearing

16.	Comp. App. (AT) (Ins) No. 454 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Misha Rohatgi Mohta	Liz Mathew Sonali Jain Rohan Rajadhyaksha-R1 Ashish Dholakia-R2 Raunak Dhillon-R3
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17.	Comp. App. (AT) (Ins) No. 455 of 2021	63 Moons Technologies Ltd. Vs. The Administrator, Dewan Housing Finance Corporation Ltd. & Ors.	Misha Rohatgi Mohta	Liz Mathew Sonali Jain-R1 Ashish Dholakia-R2 Aditya Marwah-R3
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar